GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:2749 ANSWERED ON:07.12.2009 CLOSURE OF ATI LIMITED Ray Shri Bishnu Pada

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Andaman Timber Industries (ATI) Limited under South-Andaman district was closed down;
- (b) if so, whether the payment of salary, wages and VRS package of the ATI employees are due to be paid;
- (c) if so, the details thereof alongwith the date on which said payment is due; and
- (d) the steps taken by the Government to protect the interests of such employees?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT(SHRI HARISH RAWAT)

- (a) & (b): Yes, Madam.
- (c): As per information provided by Andaman Nicobar Administration, a sum of Rs. 2.64 crore (approximately) is due to be paid to the employees on and from 31.03.2002.
- (d): The matter is subjudice as an appeal (SLP) bearing No. 20547 of 2006 is pending before the Hon'ble Supreme Court of India.